

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Thursday the 19<sup>th</sup> day of October 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 359/2023 For Condone Delay IA No. 1089/2023 Delay in refiling IA No. 1092/2023 For Exemption IA No. 1090 & 1091/2023	Mr. Jagdish Prasad Sarda Suspended Director & Promoter of Sarda Agro Oils Ltd Vs Indian Bank & Anr.	Ms. Tanu Priya Gupta	
2	Comp App (AT) (CH) (Ins) No. 360/2023 For Stay IA No. 1093/2023	Hackbridge Hewittic And Easun Ltd Vs State Bank of India	Mr. H Mohammed Farook	
3	Comp App (AT) (CH) (Ins) No. 361/2023 For Condone Delay IA No. 1097/2023 To dispense with IA No. 1098/2023	Array Land Developers Pvt. Ltd. Vs Suzlon Global Services Limited	Dr. M Sathya Kumar	
4	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	
5	Comp App (AT) (CH) (Ins) No. 363/2023 To dispense with IA No. 1107/2023 For Condone Delay IA No. 1108/2023 For Stay	Lanco Infratech Ltd. & Anr. Vs IDBI Bank Limited & 11 Ors.	Mr. K Harishankar Mr. Mayan H Jain	

	IA No. 1113/2023 For Directions IA No. 1109, 1110 & 1111, 1112, 1114 & 1115/2023			
6	Comp App (AT) (CH) (Ins) No. 357/2023 For Condone Delay IA No. 1085/2023 For Exemption IA No. 1084/2023 For Stay IA No. 1087/2023	LICHFL Trustee Company Pvt Ltd Vs Lakshita Jain & 2 Ors.	M/s J Sagar Associates Mr. Vinod Kumar	

#### For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 254/2021 (CA (AT) (Ins) No. 1048/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors.	Mr. Aayushmaan Gaubha	
		<b>WITH</b>		
8	TA (AT) No. 255/2021 (CA (AT) (Ins) No. 1049/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors.	Mr. Aayushmaan Gaubha	

#### For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 327/2021 For Condone Delay IA No. 678/2021 For Exemption IA No. 677/2021	S.N. Plumbing Pvt Ltd Vs AIGL Properties Ltd	Mr. Anirudh Purusothaman	M/s. T.Poornam

11	TA (AT) No.131/2021 (CA (AT) No. 125/2019)	State Bank of India Vs United Breweries Holdings Limited & Ors.	Mr. C.Vidhyashankar	Mr. A. Raghunath- R1-R3 Mr. Chitranshul A. Sinha- R5
12	Comp App (AT) (CH) No. 21/2021 IA No. 263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors.	Mr. Bijoy P Pulipra	Mr. KS Ravichandran- R1- R3 Mr. Sankar P. Panicker- R4, R5
13	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D. Nair	Mr. Shawn Jeff Christopher
14	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran-R1
15	Comp App (AT) (CH) (Ins) No. 110/2022	Radico Khaitan Ltd Vs Mr. Shivadutt Bannanje & 5 Ors.	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 Ms. P Chitra Nirmala- R2-R4
		<b>WITH</b>		
16	Comp App (AT) (CH) (Ins) No. 117/2022 For Stay IA No. 276, 874/2022 & 75/2023	Radico Khaitan Limited Vs Mr. Shivadutt Bannanje & 4 Ors	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala R3-R5
17	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
18	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr.Chinna Rao & 3 Ors Vs. S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors	Mr. Keerthikiran Murali	Mr. J Manivannan
19	Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar R4

	IA No.836 & 1005/2023 To implead IA No. 918/2023 For Directions IA No. 1095/2023			
20	Comp App (AT) (CH) (Ins) No.268/2022 For Condone Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs Manish Fashion World Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA- R1 Mr. GMK Raju- RP / R2
21	Comp App (AT) (CH) (Ins) No. 330/2022 Urgent Hearing IA No. 728/2023	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Vikramerasamy

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500